

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL
JUDGE (PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI

CIRCULAR

Consequent to the circulars issued earlier regarding uploading of the order sheets/final order sheet/order judgment on CIS 3.2, it is again impressed upon all the PAs and Sr. PAs posted in Rouse Avenue Court Complex that non uploading of orders on the CIS 3.2 result in non reflection of order sheets/judgments on National Judicial Data Grid (NJDG) thereby creating hardship to the Advocates/litigants and other stakeholders. Hence, PAs/ Sr. PAs posted in RACC are directed to make sure that orders of each and every case listed before the Court must be uploaded on CIS3.2.(except in exempted category cases).

Further, PAs/ Sr. PAs may check the status of cases in which order/judgments have not been uploaded in *Judgment/final Order Not Uploaded* option in *Court proceedings* tab in CIS 3.2 and ensure that no order/final order/judgment remains unuploaded. If case of any difficulty, assistance may be sought from Computer Branch, RACC, New Delhi.

In order to minimize the pendency of unuploaded orders, all the PAs /Sr. PAs posted in Rouse Avenue Court Complex are hereby directed to furnish a report duly forwarded by the Ld. Presiding Officer to Computer Branch by 5th of March 2023 that all the orders/Judgments/Final orders for the period of 1st February 2023 to 28th February 2023 (except in exempted category cases) in the respective Court have been uploaded and to furnish such report on monthly basis on or before 5th day of each month for the preceding month.

01:35 PM

(Vinay Kumar Gupta)
Principal District & Sessions Judge-
Cum-Special Judge (PC Act) (CBI)
Rouse Avenue Court Complex, New Delhi

4429-4478-C
No. _____/Computer/RACC/ND

Dated 04/3/2023

Copy forwarded for information and necessary action to:

1. All the Courts functioning at RACC, ND with a request to direct the concerned officials to note and comply the direction of circular.
2. PS to Ld. Principal District & Sessions Judge-cum-Special-Judge (PC Act), CBI, RACC, New Delhi.
3. Reader to the undersigned.
4. Website Committee, Tis Hazari Courts to upload on official website.
5. Guard File.

Neelguy
(Officer In-Charge)
Computer Branch,
Rouse Avenue Court Complex,
New Delhi